

निर्माण, आवास और संभरण मंत्री के सभासचीव (श्री पी० एस० नास्कर) : मैं सभा की मेज पर एक विवरण रख रहा हूँ जिसमें मौजूदा हालत दिखलाई गई है [देखिये परिशिष्ट ३, अनुबंध संख्या १७] ।

श्री भक्त दर्शन : क्या माननीय संसदीय सचिव यह बताने की कृपा करेंगे कि कितने वर्षों से इस प्रश्न पर विचार किया जा रहा है और आखिरी निर्णय करने में अभी कितने और वर्ष लगेंगे ।

वाणिज्य मंत्री (श्री करमरकर) : इस प्रश्न के हल पर बहुत वर्षों से विचार चल रहा है और अभी भी जो प्रोजेजल है उन पर विचार हो रहा है । पता नहीं कितने वक्त में यह सब खत्म हो जायेगा ।

सरदार ए० एस० सहगल : क्या यह सच है कि मध्य प्रदेश सरकार ने कुछ केन्द्रीय आफिसों को अपने यहाँ की कई जगहों पर ले आने की राय दी है ?

श्री करमरकर : इसकी इत्तिला तो हमें नहीं है पर हम जानते हैं कि अलवर, बडोदा, ग्वालियर, इंदौर, जोधपुर, मसूरी, माउंट आबू और देहरादून में ज्यादा हैं । अगर माननीय सदस्य और अधिक इस बारे में जानकारी प्राप्त करना चाहते हैं तो वे मध्यप्रदेश गवर्नमेंट से इस सम्बन्ध में कुछ न कुछ इनफार्मेशन मंगायेंगे और हमें भी बतलायेंगे ।

Shri N. M. Lingam : On a former occasion, the Minister had stated that some of the offices were reluctant to move out of Delhi. May I know whether Government have been successful in overcoming this resistance on the part of certain departments?

Shri Karmarkar : We have been successful in resisting that to the extent that has been shown in the statement which the hon. Member may kindly see.

Shri S. C. Samanta : May I know how many Government offices have been shifted to Delhi since this proposal came forward, and what were the main reasons for shifting them to Delhi?

Shri Karmarkar : With regard to the number of offices that have been shifted to Delhi, I should like to have notice. The fact is that as the work has grown here, there have to be necessarily more offices, and therefore the question of shifting the offices has acquired an urgency. The whole question is now before the Cabinet, that is to say, how far we can shift the offices and to what extent.

Shri Matthen : Will the Minister be pleased to lay on the Table of the House a list of all the proposals for the shifting of offices from Delhi as on date, and showing how many were to be shifted and how many have been shifted?

Mr. Deputy-Speaker : The hon. Member may put an unstarred question on that.

PAPER

*442. **Shri N. B. Chowdhury :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) the price (average) at which Government purchase paper (white printing paper) from the Indian Paper Mills per lb. ;

(b) the corresponding price offered to public by these mills ; and

(c) the reasons for disparity, if any, between the prices?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) Eight annas, five pies per lb., F. O. R. Mill siding.

(b) Eleven annas, eight pies per lb., F. O. R. destination.

(c) The price payable by the public is higher because it includes expenditure on publicity and sales, commission for distributing agents, and cost of transportation from the mills to the places of sale. Besides, Government are bulk purchasers.

Shri N. B. Chowdhury : May I know the total annual purchase by Government from these Indian mills?

The Minister of Commerce (Shri Karmarkar): The approximate annual purchases are to the tune of 60,000 tons, out of a total production of 185,000 tons.

Shri N. B. Chowdhury: May I know the number of Indian mills from which Government have made their purchases?

Shri Karmarkar: I should like to have notice about that, because the number may vary from year to year.

FOREIGN MISSIONS

***443. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the number of Foreign Missions inspected by the Foreign Service Inspectors so far during the year 1955-56; and

(b) the number that remains still to be inspected?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 21.

(b) 49.

Shri D. C. Sharma: May I know the agency through which this inspection is carried out, and whether that agency belong to the External Affairs Ministry, or it is a part of the Finance Ministry? May I know also the status of these inspectors?

Shri Anil K. Chanda: On several occasions in the past we have replied to such questions. The inspectorate is composed of two joint secretaries of the Ministry of External Affairs, and one officer, having the status of a joint secretary, of the Ministry of Finance.

Shri D. C. Sharma: May I know whether these inspectors carry out an overall inspection, or they deal only with financial matters?

Shri Anil K. Chanda: I do not know what the hon. Member has in mind when he says, overall inspection. The inspectorate was specially created to advise Government with

regard to the refixation of the foreign allowances of the officers, the ceiling rents for accommodation, purchase of property, revision of sumptuary allowances etc.; but any matter which they think is of importance to Government obviously would be brought to the notice of Government.

Shri D. C. Sharma: In view of the fact that only one inspection has been carried out during this year, and 49 more inspections are yet to be carried out, is it not necessary that Government should expand their machinery or increase the tempo of the inspection?

Shri Anil K. Chanda: It is very difficult to increase the size of the inspectorate; apart from the question of finance involved, there is the question of suitable personnel. In 1954, the inspectorate visited 13 stations; in 1955 they visited as many as 21 stations; in 1956, 10 more stations are to be inspected. That will leave us another 30 stations.

नमक

***४४४. श्री के० सी० सोधीया :** क्या उत्पादन मंत्री यह बतलाने की कृपा करेंगे कि क्या यह सच है कि नमक की बिक्री दर को निश्चित करते समय अन्य व्ययों के साथ साथ सरकारी कारखानों में लगी हुई पूंजी पर चालू ब्याज का ध्यान नहीं रखा जाता है ?

उत्पादन उपमंत्री (श्री सतीश चन्द्र): उत्पादन की लागत के आधार पर नमक का बिक्री दर निश्चित किया जाता है। लगी हुई पूंजी का ब्याज भी लागत में सम्मिलित रहता है।

श्री के० सी० सोधीया : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि लगी हुई पूंजी का ब्याज हिसाब में डाला गया था या नहीं डाला गया था ?

श्री सतीश चन्द्र : मंने अर्ज किया कि वह हिसाब में शामिल रहता है।

श्री के० सी० सोधीया : क्या ब्याज को शामिल किया गया था ?

श्री सतीश चन्द्र : जी हाँ, शामिल किया गया यही मैं अर्ज कर रहा हूँ।